

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 4944**  
TO BE ANSWERED ON 23.07.2019

**PPP IN RURAL HOUSING**

4944. SHRI REBATI TRIPURA:  
SHRI VIJAY KUMAR DUBEY:  
SHRI MANOJ TIWARI:  
SHRI ANURAG SHARMA:  
SHRI SANTOSH KUMAR:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has any proposal to built houses in rural areas under Pradhan Mantri Awas Yojana (PMAY-G) in bulk quantity through Public Private Partnership (PPP) model to ensure quick and Quality delivery of the houses under this scheme in the near future;
- (b) if so, the details thereof, especially in North East, Uttar Pradesh including Jhansi, Delhi/NCR and other areas;
- (c) if not, the reasons therefor; and
- (d) whether there is any other scheme of the Ministry where PPP model will be introduced?

**ANSWER**  
MINISTER OF RURAL DEVELOPMENT  
(SHRI NARENDRA SINGH TOMAR)

(a) to (c): As per the Framework for Implementation of Pradhan Mantri Awaas Yojana (PMAY-G), the house shall be constructed by the beneficiary himself/herself or get the house constructed under his/her supervision. No contractor shall be engaged by the State for construction of houses. In case the beneficiary is old/infirmer or a person with disability and is therefore not in a position to get the house constructed on his/her own, such houses shall be taken up as a part of the Mason Training Program. In case there are still some beneficiaries left out, the State Government will ensure that they are assisted through the Gram Panchayats or a ground functionary to get their house constructed.

(d): Under Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY), a placement linked skill development program for wage employment, is being implemented in PPP Model all over the country through Project Implementing Agencies (PIAs) registered with this Ministry.

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